

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 18th December, 2014

HC.VII-04/2014/ **9286** /A. In partial modification of this Registry's Notification No.HC.VII-04/2014/8016/A dated 08.12.2014, Shri Hitesh Kumar Sarma, Special Judge, CBI, Assam, Guwahati will hand over charge of his Court and Office to the Special Judge, Addl. CBI Court, No.2, Assam, Chandmari, Guwahati and take charge of the Office of the Registrar General, Gauhati High Court, Guwahati positively on 06.01.2015 from Shri Mrinmoy Kumar Bhattacharjee, Registrar General, Gauhati High Court, Guwahati.

HC.VII-04/2014/ **9287** /A. The following Officers of the Assam Judicial Service, who are transferred, vide Notifications No. HC.VII-04/2014/8054-9120/A dated 08.12.2014 & No.HC.VII-04/2014/9123-9144/A dated 09.12.2014, are directed to hand over charge of their Court and Offices on or before 7th January, 2015 for joining at their new place of postings :-

1. Shri Rajib Goswami, Special Judge, Addl. CBI Court, No.1, Assam, Chandmari, Guwahati.
2. Smti Susmita Phukan Khound, Addl. District and Sessions Judge, Fast Track Court, Nagaon.
3. Shri Saiful Islam, Presiding Officer, Industrial Tribunal, Guwahati.
4. Shri Aminur Rahman, Chief Judicial Magistrate, Karimganj.
5. Smti Sabnam Choudhury, Civil Judge & Asstt. Sessions Judge, Karimganj.
6. Smti Roushan Ara Rahman, Chief Judicial Magistrate, Barpeta.
7. Shri Nityananda Talukdar, Civil Judge & Asstt. Sessions Judge, Hailakandi.
8. Shri Anil Kumar Basfor, Addl. Chief Judicial Magistrate, Nalbari.
9. Shri S.S.A. Rahman, Sub-Divisional Judicial Magistrate (M), Chapakhowa, Sadiya.
10. Shri A.M. Md. Mahiuddin, Sub-Divisional Judicial Magistrate (M), Bokakhat.
11. Shri Rupak Rajak, Sub-Divisional Judicial Magistrate (M), Gossaigaon.
12. Smti Jyotshna Das, Sub-Divisional Judicial Magistrate (M), Bajali.
13. Shri Rahul Medhi, Sub-Divisional Judicial Magistrate (M), Margherita.
14. Shri Debajit Parasar, Sub-Divisional Judicial Magistrate (S), Udalguri.
15. Shri Nishanta Goswami, Sub-Divisional Judicial Magistrate (S), Dibrugarh.
16. Shri Partha Sarathi Bhattacharjee, Sub-Divisional Judicial Magistrate (S), Karimganj.
17. Smti Kangki Rani Deka, Sub-Divisional Judicial Magistrate (S), Goalpara.
18. Shri Arup Jyoti Baishya, Munsiff-cum-Judicial Magistrate, 1st Class, Abhayapuri.
19. Shri Naquib Ahmed, Munsiff No.1, Kamrup (M), Guwahati.
20. Shri Nabajit Bhatta, Munsiff No.2, Kamrup (M), Guwahati.
21. Shri Ranjan Brahma, Munsiff-cum-Judicial Magistrate, 1st Class, Sonari.
22. Smti Chetana Khanikar, Munsiff-cum-Judicial Magistrate, 1st Class, Margherita.
23. Shri Dewan Mubasshir Hussain, Munsiff No.1, Cachar, Silchar.
24. Shri Rajesh Bodo, Munsiff No.1, Sivasagar.
25. Smti Gypsy Deb, Munsiff No.2, Hailakandi.
26. Smti Munmee Neog, Munsiff No.3, Kamrup (M), Guwahati.
27. Smti Barnali Sarmah, Judicial Magistrate, 1st Class, Sonitpur, Tezpur.
28. Smti Arunima Sonowal, Munsiff No.2, Sivasagar
29. Shri Amarendra Hazarika, Munsiff No.1, Hailakandi.

HC.VII-04/2014/ **9288** /A. In partial modification of this Registry's Notification No.HC.VII-04/2014/8037/A dated 08.12.2014, Smti Monmee Sarma is transferred and posted as Civil Judge & Asstt. Sessions Judge, Kokrajhar, vice Smti Rini Bharali transferred.

Smti Sarma will hand over charge of her Court and Office to the District and Sessions Judge, Kamrup, Amingaon and proceed to join her new assignment after handing over of charge of the Court of the Civil Judge & Asstt. Sessions Judge, Kokrajhar by Smti Rini Bharali.

HC.VII-04/2014/ **9289** /A. In continuation of this Registry's Notification No.HC.VII-04/2014/8047/A dated 08.12.2014, Smti Chetana Khanikar, Munsiff -cum-Judicial Magistrate, 1st Class, Margherita will join at present as Munsiff No.2, Sivasagar and after handing over of charge of Court and Office by Shri Rajesh Bodo, she will join as Munsiff No.1, Sivasagar.

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HC.VII-04/2014/ 9290 /A. In partial modification of this Registry's Notification No.HC.VII-04/2014/8043/A dated 08.12.2014, Shri Arup Jyoti Baishya, Munsiff-cum-Judicial Magistrate, 1st Class, Abhayapuri is transferred and posted as Sub-Divisional Judicial Magistrate (S), Udalguri, vice Shri Debajit Parasar already transferred.

Shri Baishya will hand over charge of his Court and Office to the District and Sessions Judge, Bongaigaon and proceed to join at his new place posting after handing over of charge on or before 7th January,2015.

By order,
Sd/- Sanjay Hazarika
JOINT REGISTRAR (VIGILANCE)

Memo NO. HC.VII-04/2014/ 9291 - 9341 /A.

Dated 18.12.2014

Copy to:-


1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, _____
4. The Judge, Designated Court, Assam, Guwahati
5. Principal Judge, Family Court, No.1 & 2 Kamrup, Guwahati/Cachar, Silchar
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, _____
13. The Special Judge, Addl. CBI Court, No.1 & II, Assam, Chandmari, Guwahati
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
15. Shri Hitesh Kumar Sarma, Special Judge, CBI, Assam, Guwahati.
16. Shri Rajiv Goswami, Special Judge, Addl. CBI, Court, No.1, Assam, Chandmari, Guwahati.
17. Smti Susmita Phukan Khound, Addl. District and Sessions Judge, Fast Track Court, Nagaon.
18. Shri Saiful Islam, Presiding Officer, Industrial Tribunal, Guwahati.
19. Shri Aminur Rahman, Chief Judicial Magistrate, Karimganj.
20. Smti Sabnam Choudhury, Civil Judge & Asstt. Sessions Judge, Karimganj.
21. Smti Roushan Ara Rahman, Chief Judicial Magistrate, Barpeta.
22. Shri Nityananda Talukdar, Civil Judge & Asstt. Sessions Judge, Hailakandi.
23. Shri Anil Kumar Basfor, Addl. Chief Judicial Magistrate, Nalbari.
24. Shri S.S.A. Rahman, Sub-Divisional Judicial Magistrate (M), Chapakhowa, Sadiya.
25. Shri A.M. Md. Mahiuddin, Sub-Divisional Judicial Magistrate (M), Bokakhat.
26. Smti Monmee Sarma, Munsiff, Rangia
27. Shri Rupak Rajak, Sub-Divisional Judicial Magistrate (M), Gossaigaon.
28. Smti Jyotshna Das, Sub-Divisional Judicial Magistrate (M), Bajali.
29. The Joint Registrar (_____), Gauhati High Court, Guwahati
30. Shri Rahul Medhi, Sub-Divisional Judicial Magistrate (M), Margherita.
31. Shri Debajit Parasar, Sub-Divisional Judicial Magistrate (S), Udalguri.
32. Shri Nishanta Goswami, Sub-Divisional Judicial Magistrate (S), Dibrugarh.
33. Shri Partha Sarathi Bhattacharjee, Sub-Divisional Judicial Magistrate (S), Karimganj.
34. Smti Kangki Rani Deka, Sub-Divisional Judicial Magistrate (S), Goalpara.
35. Shri Arup Jyoti Baishya, Munsiff-cum-Judicial Magistrate, 1st Class, Abhayapuri.
36. Shri Naquib Ahmed, Munsiff No.1, Kamrup (M), Guwahati.
37. Shri Nabajit Bhatta, Munsiff No.2, Kamrup (M), Guwahati.
38. Shri Ranjan Brahma, Munsiff-cum-Judicial Magistrate, 1st Class, Sonari.
39. Smti Chetana Khanikar, Munsiff-cum-Judicial Magistrate, 1st Class, Margherita.
40. Shri Dewan Mubasshir Hussain, Munsiff No.1, Cachar, Silchar.
41. Shri Rajesh Bodo, Munsiff No.1, Sivasagar.

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41. Smti Gypsy Deb, Munsiff No.2, Hailakandi.
42. Smti Munmee Neog, Munsiff No.3, Kamrup (M), Guwahati.
43. Smti Barnali Sarmah, Judicial Magistrate, 1st Class, Sonitpur, Tezpur.
44. Smti Arunima Sonowal, Munsiff No.2, Sivasagar.
45. Shri Amarendra Hazarika, Munsiff No.1, Hailakandi.
46. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
47. The Private Secretary to Hon'ble Mr. Justice _____,
Gauhati High Court, Guwahati.
48. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
49. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in
the Gauhati High Court Website.
50. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/Registrar
(Admn.), Gauhati High Court, Guwahati.
51. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan,
Guwahati for publication of the Notification in the Assam Gazette.



JOINT REGISTRAR (VIGILANCE)

-  / 19/12/2014